

F. No. RCD-10002 /1/2022-Regulatory-FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 30th November, 2022

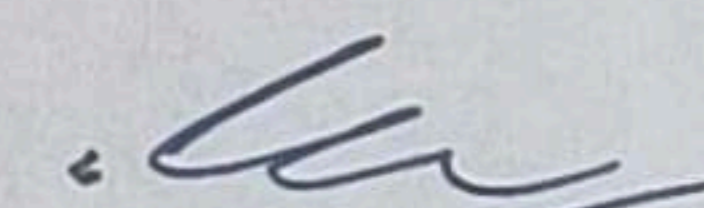
Office Order

Subject: Appointment of Designated Officers (DOs) for Central licensing at Seaport / Airport under Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011 –regd.

In partial modification of the order No. RCD-10002 /1/2022-Regulatory-FSSAI dated 06-05-2022 and in pursuance to Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011; the following officers are hereby appointed as Designated Officers for the area of jurisdiction mentioned against each under Seaport and Airports with immediate effect until further orders:

S. No.	Name of Officers	Qualification	Area of Jurisdiction
1.	Dr. M. Maheshwari	MBBS, DNB	Chennai & Ennore Seaport
2.	Dr. Suchitra Sismal	MBBS, DGO	Paradip seaport & Bhubneswar Airport

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.


(S. Gopalakrishnan)
Chief Executive Officer

Copy to:

1. Dr. Mandeep Kumar Bhandari, Joint Secretary, M/o Health & Family Welfare, Nirman Bhawan, New Delhi- 110011.
2. Dr. Pradeep Khasnobis, CMO (NFSG) (IH & NCD), DGHS, M/o Health & Family Welfare, Nirman Bhawan, New Delhi - 110011
3. Commissioners of Food Safety of all States / UTs
4. All Designated Officers / Central Licensing Authority
5. All Divisional Heads / Central Licensing Authorities / Central AOs of FSSAI.
6. CITO –to upload the order on FSSAI Website.
7. Director, Training Division, FSSAI HQ.